

ITEM NO.43

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).3989/2011

(From the judgement and order dated 24/01/2011 in SBCRP No.853/2010 of the HIGH COURT OF RAJASTHAN AT JODHPUR)

DEEPAK KHINCHI

Petitioner(s)

VERSUS

STATE OF RAJASTHAN

Respondent(s)

(With appln(s) for stay and office report)

Date: 26/03/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AFTAB ALAM  
HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI

For Petitioner(s)

Mr. Chinmay Khaladkar, Adv.  
Ms. Aruna Gupta, Adv.

For Respondent(s)

Mr. Prashant Bhagwati, Adv.  
for Mr. Milind Kumar, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Arguments heard.  
Judgment reserved.

(N.S.K. Kamesh)  
Court Master

(Sneh Bala Mehra)  
Court Master